

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 2104/2001  
MA 1755/2001

New Delhi this the 21st day of August, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)  
Hon'ble Shri Govindan S. Tampi, Member (A)

1. ~~Smt.~~ Prakash Gupta,  
Office Superintendent-1,  
Operating Branch, Northern Railway,  
Baroda House, New Delhi.
2. Shri V.K. Bhatnagar,  
Office Superintendent-II,  
Operating Branch, Northern Railway,  
Baroda House, New Delhi.
3. Smt. Ramesh Batra,  
Office Superintendent-II, Operating  
Branch, Northern Railway, Baroda  
House, New Delhi.
4. Smt. Shashi Kant Dogra,  
Office Superintendent-II, Operating  
Branch, Northern Railway, Baroda House,  
New Delhi.
5. Smt. Hitender Kumar Wasan,  
Head Clerk, Operating Branch,  
Northern Railway, Baroda House,  
New Delhi.

..Applicants

(By Advocate Shri K.K. Patel )

VERSUS

1. Union of India through-  
General Manager, Northern Railway,  
Headquarters Office, Baroda House,  
New Delhi.
2. Chief Personnel Officer,  
Northern Railway, Head Quarter  
Office, Baroda House, New Delhi.
3. Sh. Ghanshyam Jarai, working as  
Office Superintendent-1,  
Operating Branch, Northern Railway,  
Baroda House, New Delhi.
4. Shri R.C. Meena working as Office  
Superintendent-1, Operating Branch,  
Northern Railway, Baroda House,  
New Delhi.
5. Sh. Ram Hans Meena, working as Office  
Superintendent-II, Operating Branch,  
Northern Railway, Baroda House,  
New Delhi.

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6. Shri Charan Lal Meena, working as  
Office Superintendent-II,  
Operating Branch, Northern Branch,  
Baroda House, New Delhi.

7. Shri Bhagwan Das, working as  
Head Clerk, Operating Branch,  
Northern Railway, Baroda House,  
New Delhi.

.. Respondents

O R D E R (ORAL)

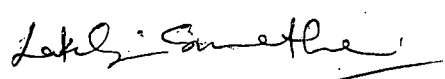
(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)

After hearing Shri K.K. Patel, learned counsel for the applicants for some time, he seeks permission to withdraw the OA with liberty to the applicants to agitate the matter further if they are aggrieved.

2. Permission to withdraw the OA is granted. Accordingly OA is dismissed as withdrawn with liberty to the applicants in accordance with law. No costs.

  
(Govindan S. Tampi )  
Member (A)

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(Smt. Lakshmi Swaminathan)  
Vice Chairman(J)